

impose a number of restrictions on the movement of all diplomats accredited to the Chinese Government. These restrictions also apply to Indian Embassy officials posted at Peking.

(b) Diplomats in Peking are allowed freedom of travel only within a radius of 20 Km from the centre of Peking. Freedom of travel is also permitted to a few places of historical and cultural value near Peking outside the 20 Km radius. Foreign diplomats can also visit a few cities in China like Tienstin, Shanghai, Hangchow, Suchow, Wuhan, Canton and Nanking, after giving prior intimation to the Chinese Foreign Office. The prior permission of the Chinese Government has to be obtained, however, to visit all the places which do not fall within the above two categories.

(c) In conformity with the democratic system obtaining in India, the Government have not placed any special restrictions on the movement of diplomats as is being done in China. However, the question of reciprocal treatment in this matter is a right which Government reserves to itself.

Central Advisory Committee on Raw Films

*1255. **Shri Vishwa Nath Pandey:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that the Central Advisory Committee on Raw Films has recommended to Government to build buffer stocks of raw films and release licences and stocks in time to avoid shortages to the producers; and

(b) if so, Government's reaction thereto?

The Minister of Information and Broadcasting (Shrimati Indira Gandhi): (a) Yes, Sir.

(b) Government generally agree with the recommendation. The following steps have been taken in

pursuance of this recommendation:

- (i) *Ad hoc* licences worth Rs. 3 lakhs were issued to Messrs. Kodaks for the import of negative and sound raw films for maintenance of reserve stocks during the licensing periods April-September, 1964 and October, 1964-March, 1965. In the current licensing period, arrangements will be made for grant of a further *ad hoc* licence for the import of sound and negative raw films worth Rs. 2 lakhs to Messrs. Kodaks.
- (ii) An advance licence for the import of Negative and Sound raw films worth Rs. 5 lakhs is being granted to Messrs. Kodaks each half year in August/February to enable them to maintain the flow of supplies without interruption.

भारतीय वायु सेना विमान दुर्घटना

- { श्री हुकम चन्व कछवाय :
 श्री वारियर :
 श्री स० मो० बनर्जी :
 श्री नरेन्द्र सिंह महीड़ा :
 श्री लहरी सिंह :
 * 1256. श्री रामेश्वरानन्द :
 श्री शिकरे :
 श्री दी० चं० शर्मा :
 श्री नाथपार्ई :
 श्री वासुदेवन नायर :
 डा० लक्ष्मीमल्ल सिघवी :
 श्री राम हरस यादव :

क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि 22 अप्रैल, 1965 को रन्धाव मसदन (पंजाब) गांव के निकट भारतीय वायु सेना का एक विमान दुर्घटनाग्रस्त हो गया था;

(ख) यदि हां, तो उस के क्या कारण थे; और

(ग) क्या सरकार ने दुर्घटना की कोई जांच की है ?

प्रतिरक्षा मंत्री (श्री यशवन्तराव चव्हाण) : (क) जी हाँ ।

(ख) और (ग). वायुसेना नियमों के अन्तर्गत दुर्घटना की छानबीन करने के लिए एक कोर्ट आफ एन्क्वायरी का आदेश दे दिया गया है । कोर्ट आफ इन्क्वायरी की रिपोर्ट प्राप्त होने पर भी दुर्घटना का पूरा ब्योरा मिल सकेगा ।

Airlifting of Immigrants from Ceylon

*1257. Shri Raghunath Singh: Will the Minister of External Affairs be pleased to state whether Government of Ceylon are planning to airlift immigrants from Ceylon to India?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): Though no formal request for our concurrence has been made, the Government of Ceylon are said to be considering airlift of illicit immigrants from Ceylon to Tiruchi.

Lock-out in Hutti Gold Mines

*1258. { Shri Sivamurthi Swamy:
Shri Brij Raj Singh:
Shri Omkar Singh:
Shri Onkar Lal Berwa:
Shri Hukam Chand
Kachhavaia:
Shri A. P. Singh:
Shri Y. D. Singh:
Shri Lahri Singh:
Shri Jagdev Singh
Siddhanti:

Will the Minister of Labour and Employment be pleased to state:

(a) whether any agreement was arrived at the tripartite meeting on the 26th January, 1965 regarding Hutti Gold Mines between the management and its employees before

the Regional Labour Officer, Hyderabad;

(b) if so, the reason for the Hutti Gold Mines being still closed and locked;

(c) the number of employees of Hutti Gold Mines who were given discharge notice from service; and

(d) if so, the action Government propose to take to open the Hutti Gold Mines for usual work?

The Minister of Labour and Employment (Shri D. Sanjivayya): (a) Yes,

(b) As the agreement was signed under duress it was repudiated by the management. Apprehending trouble inside the mine, the management declared lockout which still continues.

(c) About 316.

(d) The question of referring the points in dispute to adjudication and lifting the lockout is under examination in consultation with the State Government.

Flag Incident in Bandung Conference

*1259. { Shri Shree Narayan Das:
Shri Bagri:
Shri Vishram Prasad:
Shri Kishen Pattanayak:
Shri Onkar Lal Berwa:
Shri Madhu Limaye:
Shri Ram Sewak Yadav:
Shri Alvares:
Shri Hukam Chand Kachhavaia:
Shri Yudhvir Singh:
Shri Bade:
Shri Daji:
Shri Narendra Singh Mahida:
Shri Hari Vishnu Kamath:
Shri Raghunath Singh:
Shri Vishwa Nath Pandey:
Shri Baswant:

Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that in the flag parade in the Bung Karno